BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 124/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Draft Air (India) Pvt Ltd.

V/s.

Asia Motorworks Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

DESIGNATION	REPRESENTATION	SIGNATURE
A DV.	Pahihoner	Dayst.
Ado.	Respondent	
	A DV.	ADV. Patitioner

<u>ORDER</u>

Learned Advocate Mr. Tirth Nayak present for Operational Creditor/ Petitioner. Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Respondent.

Proof of service filed.

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates filed Vakalatnama for Respondent.

Respondent counsel requested time to file objection.

Respondent shall file its objection within one serving a copy in advance to petitioner.

List the matter on 22.11.2017 for hearing before admission. A

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.